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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 83/BB/ 2017	-	For compliance of office objections raised by registry.	Rule-6 of IB	Raghavendra Carrier Transport Contractors & Commission Agents Vs Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SANGEETHA for CCI-legal	Operational Creditor	

Counsel for petitioner is present. It has come to the notice of the Tribunal that already an IRP was appointed in respect of the respondent company and moratorium order was passed.

Therefore, this matter cannot be proceeded with in view of moratorium order passed in CP (IB) 1/2017.

List it on 20.10.2017.

  
MEMBER (J)